

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †1775**

**TO BE ANSWERED ON THE 06<sup>TH</sup> MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)**

**FORMATION OF NEW STATES**

**†1775. SHRI KIRTI AZAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of States formed after independence of the country and the basis of formation of new States in the country; and**

**(b) whether the Government has received demands from various organisations and the public for formation of Mithila State and if so, the details thereof and the reaction of the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): The list of the States formed in India, as per the Constitution, after independence is annexed. Parliament considers the proposal of formation of States on the basis of merits of each case. The Parliament is empowered by Article 3 of the Constitution to form a new State by separation of territory from any State or by uniting two or more States or parts of States or by uniting any territory to a part of any State. Demands have been received for formation of Mithila State from various quarters. However, no such proposal is presently under consideration.**

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<b>S.No.</b>	<b>Name of the State</b>
<b>01</b>	<b>ANDHRA PRADESH</b>
<b>02</b>	<b>ARUNACHAL PRADESH</b>
<b>03</b>	<b>ASSAM</b>
<b>04</b>	<b>BIHAR</b>
<b>05</b>	<b>CHHATISHGARH</b>
<b>06</b>	<b>GOA</b>
<b>07</b>	<b>GUJARAT</b>
<b>08</b>	<b>HARYANA</b>
<b>09</b>	<b>HIMACHAL PRADESH</b>
<b>10</b>	<b>JAMMU &amp; KASHMIR</b>
<b>11</b>	<b>JHARKHAND</b>
<b>12</b>	<b>KARNATAKA</b>
<b>13</b>	<b>KERALA</b>
<b>14</b>	<b>MADHYA PRADESH</b>
<b>15</b>	<b>MAHARASHTRA</b>
<b>16</b>	<b>MANIPUR</b>
<b>17</b>	<b>MEGHALAYA</b>
<b>18</b>	<b>MIZORAM</b>
<b>19</b>	<b>NAGALAND</b>
<b>20</b>	<b>ORISSA</b>
<b>21</b>	<b>PUNJAB</b>
<b>22</b>	<b>RAJASTHAN</b>
<b>23</b>	<b>SIKKIM</b>
<b>24</b>	<b>TAMIL NADU</b>
<b>25</b>	<b>TELANGANA</b>
<b>26</b>	<b>TRIPURA</b>
<b>27</b>	<b>UTTARAKHAND</b>
<b>28</b>	<b>UTTAR PRADESH</b>
<b>29</b>	<b>WEST BENGAL</b>